## HIGH COURT OF DELHI Sher Shah Road, New Delhi

## ORDER

Whereas a disciplinary proceeding against Mr. Ajay Goel, an officer of Delhi Higher Judicial Service is comtemplated.

Now, therefore, this Court in exercise of the powers conferred by clause (a) of sub-rule (1) of Rule 3 of the All India Services (Discipline and Appeal) Rules, 1969 read with Rule 27 of Delhi Higher Judicial Service Rules, 1970, hereby places the said Mr. Ajay Goel under suspension with immediate effect.

It is further ordered that during the period that this order shall remain in force, the headquarters of Mr. Ajay Goel shall be the office of Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi and the said Mr. Ajay Goel shall not leave Delhi without obtaining the prior permission of the competent authority.

It is also ordered that during the period of suspension, Mr. Ajay Goel will be paid subsistence and other allowances as admissible under the relevant rules.

BY ORDER OF THE COURT

Sd/-(KANWAL JEET ARORA) REGISTRAR GENERAL

2500-2506 No.\_\_\_\_\_/DHC/ Gaz/D-2/VI.E.2(a)/2024

Dated: 16th, April, 2024

## Copy forwarded to:

- 1. The Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
- 4. The Deputy Registrar (Vigilance-I), Delhi High Court, New Delhi.
- 5. The Deputy Registrar (Vigilance-II), Delhi High Court, New Delhi.
- 6. The Pay & Accounts Officer through the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- Mr. Ajay Goel through the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
  - 8. Personal File of Mr. Ajay Goel.
  - 9. Guard File

(RAJ KUMAR RAWAT)

JOINT REGISTRAR (Gazette-IA)

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 27784-824 F. 5(1)/2024

Dated, Delhi the 16 04 24

Sub:

Order.

Copy forwarded along with its enclosure for information and necessary action to:-

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2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.

3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.

4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts,

5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Simmi Kapoor)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs),

Delhi